

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 29 of 2018 with CP 195 of 2017 With
IA 345 of 2018
IA 609 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

Name of the Company: Sanjay Bhagwanji Attara
V/s
Komoline Aerospace Ltd & Ors

Section: 241-242, 246/IA for Directions

ORDER

Learned Counsel Mr. Pavan Godiawala appeared for Respondent.

Learned Counsel Mr. Apurva Vakil for Applicant.

Pleadings are complete.

Matter to appear for hearing on 02.02.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of December, 2020

Prakash

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)